

Annexure-7: List of other stakeholders, if any (other than financial creditors and operational creditors)

Name of the corporate debtor: Dynamic Shells India Pvt.Ltd. ; Date of commencement of liquidation: 23.09.2019 ; List of stakeholders effectively as on 15.03.2021 . However, Modification allowed vide order dated 05.01.2026- (Order Attached)

(Amount in ₹)

Sl. No	Name of stakeholder	Category of stakeholder s (preference shareholder s / equity shareholder s / partners	Identificatio n No.	claim received		Details of claim admitted							Amount of any mutual dues, that may be set off
				Date of receipt	Amount t claimed	Amount of claim admitted	Natur e of claim	Amount covered by lien or attachmen t pending disposal	Whether lien / attachmen t removed? (Yes/No)	Amount covered by guarante e	% share in total amount of claims admitted	Amount of contingen t claim	
1	HSI IDC	Govt. Land Authority	U29199HR1967SGC034545	25.08.2021	95,30,999	95,30,999	Secured	NIL	NIL	NIL	NIL	NIL	NIL
	TOTAL				95,30,999	95,30,999							

**SD/- Ashok Kumar Gupta
Liquidator OF Dynamic Shells (India) Pvt. Ltd. -**